Annex I

Schedule to the

Balance Sheet of a non-deposit taking non-banking financial company

(Rs. in lakhs)

	Particulars		
	Liabilities side :		
(1)	Loans and advances availed by the non-	Amount	Amount
	banking financial company inclusive of	out-	overdue
	interest accrued thereon but not <u>paid:</u>	standing	
	(a) Debentures : Secured		
	: Unsecured		
	(other than falling within the		
	meaning of public deposits*)		
	(b) Deferred Credits		
	(c) Term Loans		
	(d) Inter-corporate loans and borrowing		
	(e) Commercial Paper		
	(f) Other Loans (specify nature)		
	* Please see Note 1 below		

	<u>Assets side</u> :	
		Amount outstanding
(2)	Break-up of Loans and Advances including	
	bills receivables [other than those included in	
	(4) below] :	
	(a) Secured	
	(b) Unsecured	

(3)	Break up of Leased Assets and stock on hire and other assets counting towards AFC activities				
	(i) Lease assets including lease rentals under				
	sundry debtors :				
	(a) Financial lease(b) Operating lease				
	 (ii) Stock on hire including hire charges under sundry debtors: 				
	 (a) Assets on hire (b) Repossessed Assets (iii) Other loans counting towards AFC activities 				
	 (a) Loans where assets have been repossessed (b) Loans other than (a) above 				
(4)	Break-up of Investments :				
	Current Investments :				
	1. Quoted :				
	 (i) Shares : (a) Equity (b) Preference (ii) Debentures and Bonds (iii) Units of mutual funds (iv) Government Securities (v) Others (please specify) 				
	2. <u>Unquoted</u> :				
	(i) Shares : (a) Equity				

	(b) Preference					
	(ii) Debentures and Bonds					
	(iii)	(iii) Units of mutual funds				
	(iv) Government Securities					
	(v)	(v) Others (please specify)				
	Long Term investments :					
	1. <u>Quoted</u> :					
		(i)	Shares : (a) Equity			
			(b) Preference			
	(ii) Debentures and Bonds					
	(iii) Units of mutual funds					
	(iv) Government Securities					
	(v) Others (please specify)					
	2.		uoted :			
	(i) Shares : (a) Equity					
	(b) Preference					
	(ii) Debentures and Bonds					
	(iii) Units of mutual funds					
		(iv) Government Securities				
		(V)	Others (please specify	/)		
(5)	Borrow		oup-wise classificat	ion of asset	s financed as	in (2) and
		_			is maneed as	
	(3) above : Please see Note 2 below					
				ount net of prov	isions	
			0	Secured	Unsecured	Total
		1. Rela	ated Parties **		1	
	(a) \$	Subsid	diaries			
	(b) (Comp	anies in the same			
	ģ	group				
	(c) (Other	related parties			
	(c) (Jiner	related parties			

	2. Other than related parties					
	Total					
(6)		n of all investments (cu	rrent and			
	Investor group-wise classification of all investments (current and					
	long term) in shares and securities (both quoted and unquoted): Please see note 3 below					
	Category	Market Value / Break	Book Value			
		up or fair value or	(Net of			
		NAV	Provisions)			
	1. Related Parties **					
	(a) Subsidiaries					
	(b) Companies in the same					
	group					
	(c) Other related parties					
	2. Other than related parties					
	Total					

** As per Accounting Standard of ICAI (Please see Note 3)

(7) Other information

	Particulars	Amount
(i)	Gross Non-Performing Assets	
	(a) Related parties	
	(b) Other than related parties	
(ii)	Net Non-Performing Assets	
	(a) Related parties	
	(b) Other than related parties	
(iii)	Assets acquired in satisfaction of debt	

Notes:

- As defined in paragraph 2(1)(xii) of the Non-Banking Financial Companies Acceptance of Public Deposits (Reserve Bank) Directions, 1998.
- Provisioning norms shall be applicable as prescribed in Non-Systemically Important Non-Banking Financial (Non-Deposit Accepting or Holding) Companies Prudential Norms (Reserve Bank) Directions, 2015 or Systemically Important Non-Banking Financial (Non-Deposit Accepting or Holding) Companies Prudential Norms (Reserve Bank) Directions, 2015 whichever is applicable.
- 3. All Accounting Standards and Guidance Notes issued by ICAI are applicable including for valuation of investments and other assets as also assets acquired in satisfaction of debt. However, market value in respect of quoted investments and break up/fair value/NAV in respect of unquoted investments should be disclosed irrespective of whether they are classified as long term or current in (4) above.